

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|---|-----------------------------|---------------------------------------|--------------------------|
| 1 | D-BLAPL/17942/2026 | SHIJAM SALAHUDEEN VS STATE OF ODISHA | SOUMYA KANTA TRIPATHY VS | PAPERMETLA P.S. /19 /2025 () // | AOD20240000239C202600022 |
| 2 | D-BLAPL/17945/2026 | DAMU KHILLA VS STATE OF ODISHA | MANGU NANDY VS | MUDULIPODA /68 /2025 () // | |
| 3 | D-BLAPL/17946/2026 | SUMAN BEHERA VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | ANGUL SADAR PS /354 /2026 () // | AOR20220001648C202600036 |
| 4 | D-BLAPL/17947/2026 | DAMO KHILLA @ DAMA KHILA VS STATE OF ODISHA | MANGU NANDY VS | MUDULIPODA /68 /2025 () // | |
| 5 | D-BLAPL/17950/2026 | GHASI KHILLA VS STATE OF ODISHA | MANGU NANDY VS | MUDULIPODA /68 /2025 () // | |
| 6 | D-BLAPL/17952/2026 | BABURAM DEY VS STATE OF ODISHA | UMA CHARAN MISHRA VS | CHANDIPUR /25 /2023 () // | |
| 7 | D-BLAPL/17954/2026 | SILU @ PRABHANJAN @ PRAVANJAN BEHERA VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | TALCHER TOWN /1180 /2025 () // | |
| 8 | D-BLAPL/17955/2026 | DAMUDHAR PARAJA VS STATE OF ODISHA | MANGU NANDY VS | MALKANGIRI /322 /2026 () // | |
| 9 | D-BLAPL/17964/2026 | MANAS KUMAR MOHAPATRA VS STATE OF ODISHA | PALLAV KUMAR ROUSTRAY VS | ANGUL TOWN /419 /2026 () // | |
| 10 | D-BLAPL/17966/2026 | SURENDRA GHAEI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 () // | |
| 11 | D-BLAPL/17968/2026 | MUNA @ LIKUN @ RAJKISHOR DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHULBANI TOWN /194 /2018 () // | |

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| 12 | D-BLAPL/17969/2026 | SUSHIL TARAI @ SUNIL TAREI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /626 /2025 () // | |
| 13 | D-BLAPL/17970/2026 | DEEPAK SHAW @ GOPAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | MURUDA /205 /2026 () // | |
| 14 | D-BLAPL/17971/2026 | RAJESH CHANDA VS STATE OF ODISHA | SANKAR PRASAD JENA VS | KHALLIKOTE /159 /2026 () // | |
| 15 | D-BLAPL/17978/2026 | BISHAL BISWAL VS STATE OF ODISHA | SANJAYA NARAYAN SAHOO VS | PAHALA /80 /2025 () // | |
| 16 | D-BLAPL/17983/2026 | MILU JANI VS STATE OF ODISHA | MAHES DAS VS | KOTOAGARH /53 /2026 () // | |
| 17 | D-BLAPL/17988/2026 | RAJA PATRA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | MOHANA /83 /2026 () // | |
| 18 | D-BLAPL/17991/2026 | GOBINDA CHANDRA PANDA VS STATE OF ODISHA | SANJAYA NARAYAN SAHOO VS | BOUDH /255 /2026 () // | |
| 19 | D-BLAPL/17992/2026 | RAJANI BISOI VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | BHADRAK TOWN /168 /2026 () // | |
| 20 | D-BLAPL/17994/2026 | ABHIMANYU BHUYAN @ BHUYAN VS STATE OF ODISHA | PRANAB KUMAR SAMANTRAY VS | //0 () // | |
| 21 | D-BLAPL/17995/2026 | KUNA @ KUNAL MAJHI VS STATE OF ODISHA | AMIT KUMAR NATH VS | INDUASTRIAL,NISA /183 /2026 () // | |
| 22 | D-BLAPL/17999/2026 | SUBHAJIT MOHAPATRA VS STATE OF ODISHA | SUSANTA KUMAR ROUT VS | PARJANG /345 /2026 () // | |
| 23 | D-BLAPL/18000/2026 | RANJAN SAHU | PARSURAM PANDA | BALIAPAL /273 /2025 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/18003/2026 | MANTU @ AJIT SEBAK | MANAS KUMAR CHAND | BINIKA /273 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/18007/2026 | OMPRAKASH JENA | DHIRENDRA KUMAR MOHAPATRA | RAJGANGPUR /78 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/18009/2026 | SUBRAT KUMAR PATTANAIK | ALOK KUMAR DAS | MURUDA /227 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/18012/2026 | TUTU DEHURI | ABHISHEK PAL | BARGARH RURAL /201 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/18013/2026 | PURNA CHANDRA AMAT | BIKASH KARNA | BAUNISUNI /34 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/18014/2026 | AJU @ RAMESH SANDHA | JUGALA KISHORE PANDA | TARBHA /160 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/18020/2026 | CHANDAN KUMAR MAHALA | BISHNU PRASAD PRADHAN | EOW,BHUBANESWAR /3 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/18027/2026 | DHANURJAYA @ DHANURJYA MAJHI | JAJATI KESHARI KHUNTIA | SUNABEDA /170 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/18028/2026 | BISWANATH BARIK | RAMANI KANTA PATTANAIK | NIALI /91 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/18030/2026 | BICHITRA MANDAL | ARIJEET MISHRA | JEYPORE TOWN /126 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/18031/2026 | PAPU @ GOBINDA NATH | JUGALA KISHORE PANDA | INDUASTRIAL,NISA /154 /2026 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/18034/2026 | STATE OF ODISHA SUDHIR BISWAL VS | JUGALA KISHORE PANDA VS | // / /0 () | |
| 36 | D-BLAPL/18036/2026 | STATE OF ODISHA RABI BARAJA VS | JUGALA KISHORE PANDA VS | // MALKANGIRI /289 /2025 () | |
| 37 | D-BLAPL/18039/2026 | STATE OF ODISHA TUNI DAS VS | PRATAP CHANDRA MISHRA VS | // KALINGA NAGAR /105 /2026 () | |
| 38 | D-BLAPL/18041/2026 | STATE OF ODISHA BIDYA @ BIDYADHAR JENA VS | SUKANTA KUMAR DALAI VS | // KRUSHNA PRASAD /69 /2026 () | |
| 39 | D-BLAPL/18042/2026 | STATE OF ODISHA DEBADATTA SANTIPRADA CHAUDHURY @ ALOK VS | BISWA PRAKASH DHAL VS | // BAGHAMARI /197 /2026 () | |
| 40 | D-BLAPL/18046/2026 | STATE OF ODISHA SUJIT BEHERA VS | RAJKISHORE SWAIN VS | // RASOL /101 /2026 () | |
| 41 | D-BLAPL/18057/2026 | STATE OF ODISHA BIKU @ VIKU KUMAR NAYAK VS | AMLAN MOHANTY VS | // ADVA /106 /2026 () | |
| 42 | D-BLAPL/18060/2026 | STATE OF ODISHA DEBENDRA PAL SINGH @ BABU VS | DHIRENDRA KUMAR MOHAPATRA VS | // BRAJARAJNAGAR /67 /2026 () | |
| 43 | D-BLAPL/18061/2026 | STATE OF ODISHA SUKALU SA VS | DHIRENDRA KUMAR MOHAPATRA VS | // AMBABHONA /95 /2026 () | |
| 44 | D-BLAPL/18062/2026 | STATE OF ODISHA GAUTAM KUNDU VS | SHIB SHANKAR MOHANTY VS | // / /0 () | |
| 45 | D-BLAPL/18066/2026 | CENTRAL BUREAU OF INVESTIGATION (CBI) BHIMA @ BHIMASEN MAJHI VS STATE OF ODISHA | HIMANSHU BHUSAN DASH VS | // TIKIRI /109 /2022 () | AOD20240000698C202600018 |

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| 46 | D-BLAPL/18069/2026 | SANTOSH KUMAR PANDA VS STATE OF ODISHA(VIG.) | JITENDRA SAMANTARAY VS | CUTTACK VIGILANCE /3 /2026 () // | |
| 47 | D-BLAPL/18070/2026 | BARIPADIA DEHURI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BETNOTI /97 /2025 () // | |
| 48 | D-BLAPL/18071/2026 | BIBEK PATRA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | TITILAGARH /179 /2026 () // | |
| 49 | D-BLAPL/18072/2026 | MOHAMMAD SARFARAZ ALAM @ RAJA BHAI VS UNION OF INDIA(NCB) | BINI MISHRA VS | NCB BHUBANESWAR /10 /2025 () // | |
| 50 | D-BLAPL/18073/2026 | SHIBAMOY DUTTA VS CENTRAL BUREAU OF INVESTIGATION (CBI) | SHIB SHANKAR MOHANTY VS | //0 () // | |
| 51 | D-BLAPL/18074/2026 | SK. HUSSAIN @ SK. RAJU VS UNION OF INDIA(NCB) | BINI MISHRA VS | NCB BHUBANESWAR /10 /2025 () // | |
| 52 | D-BLAPL/18075/2026 | ISWAR KUMAR SAHU @ ISWAR SAHU VS STATE OF ODISHA | RATIKANTA MOHAPATRA VS | KABISURYANAGAR /342 /2026 () // | |
| 53 | D-BLAPL/18078/2026 | CHITRASEN DALAI VS STATE OF ODISHA | KEDAR CHANDRA BEHERA VS | KABISURYANAGAR /468 /2024 () // | |
| 54 | D-BLAPL/18081/2026 | ASISH RANJAN NAYAK VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | TOMANDO /232 /2025 () // | AOR20220001631C202600167 |
| 55 | D-BLAPL/18085/2026 | SK AJIT VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | BHOGRAI /324 /2025 () // | AOR20220003422C202600074 |
| 56 | D-BLAPL/18087/2026 | SK AJIT VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | BHOGRAI /100 /2026 () // | AOR20220003422C202600075 |
| 57 | D-BLAPL/18090/2026 | SK AJIT | ARUN KUMAR BEHERA | BHOGRAI /19 /2026 | AOR20220003422C202600073 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 58 | D-BLAPL/18091/2026 | SK AJIT | ARUN KUMAR BEHERA | BHOGRAI /35 /2026 | AOR20220003422C202600072 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 59 | D-BLAPL/18093/2026 | SUBALA DEEPA | ROHIT KUMAR SUNA | // | AOD20240000326C202600004 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 60 | D-CMAPL/26734/2026 | GOLAKHA BIHARI PATRA | RAJ KISHORE SWAIN | // | |
| | | VS | VS | () | |
| | | PRASANTI PATRA | | // | |
| 61 | D-CMP/26724/2026 | MANGULU CHARAN SAHOO | BHAWANI SANKAR PANIGRAHI | // | |
| | | VS | VS | () | |
| | | DROUPADI SAHOO | | // | |
| 62 | D-CONTC/26664/2026 | KABITANJALI MOHANTY | DIGAMBARA MISHRA | // | |
| | | VS | VS | () | |
| | | JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR | | // | |
| 63 | D-CONTC/26671/2026 | MAHENDRA KUMAR BEHERA | NILAKANTHA JUJHARSINGH | // | |
| | | VS | VS | () | |
| | | SIDHARTHA KATTARIA, I.P.S | | // | |
| 64 | D-CONTC/26679/2026 | HARAMOHAN SAHOO | ADV. | // | |
| | | VS | VS | () | |
| | | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | | // | |
| 65 | D-CONTC/26681/2026 | ARUN KUMAR PRADHAN | ADV. | // | |
| | | VS | VS | () | |
| | | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | | // | |
| 66 | D-CONTC/26683/2026 | GOURA CHANDRA KABI | ADV. | // | |
| | | VS | VS | () | |
| | | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | | // | |
| 67 | D-CONTC/26688/2026 | BALABHADRA PRADHAN | ADV. | // | |
| | | VS | VS | () | |
| | | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | | // | |
| 68 | D-CONTC/26694/2026 | RAJKISHORE SAHOO | ADV. | // | |
| | | VS | VS | () | |

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| 69 | D-CONTC/26698/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA DOLAGOBINDA SAHOO VS | ADV. VS | // // 0 | |
| 70 | D-CONTC/26699/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA INDRAMANI SAHOO VS | ADV. VS | // // 0 | |
| 71 | D-CONTC/26702/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA BINOD NAIK VS | ADV. VS | // // 0 | |
| 72 | D-CONTC/26703/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA HARMOHAN SAHOO VS | ADV. VS | // // 0 | |
| 73 | D-CONTC/26704/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA BHRAMAR BEHERA VS | ADV. VS | // // 0 | |
| 74 | D-CONTC/26707/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA JENAMANI PRADHAN VS | ADV. VS | // // 0 | |
| 75 | D-CONTC/26708/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA ASKHILA CHANDRA PANI VS | ADV. VS | // // 0 | |
| 76 | D-CONTC/26710/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA NIRANJAN BISWAL VS | ADV. VS | // // 0 | |
| 77 | D-CONTC/26713/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA LOCHAN BARIK VS | ADV. VS | // // 0 | |
| 78 | D-CONTC/26715/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA PRANABANDHU SAHOO VS | ADV. VS | // // 0 | |
| 79 | D-CONTC/26718/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA RASA SETHI VS | ADV. VS | // // 0 | |
| | | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | | // | |

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| 80 | D-CONTC/26726/2026 | RAJKISHORE SAHOO VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | ADV. VS | // 0 | |
| 81 | D-CONTC/26730/2026 CONTC/3365/2026 | TAPAN KUMAR SAHU VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | ADV. VS | // 0 | |
| 82 | D-CONTC/26735/2026 | MAKARA KETAN GARANAYAK VS SOVA SHARMA (IAS) | ADV. VS | // 0 | |
| 83 | D-CONTC/26737/2026 | SADANANDA SAMAL VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | ADV. VS | // 0 | |
| 84 | D-CONTC/26740/2026 | PRAFULLA KUMAR PRADHAN VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | ADV. VS | // 0 | |
| 85 | D-CONTC/26744/2026 | SARAT CHANDRA PRUSTY VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | ADV. VS | // 0 | |
| 86 | D-CONTC/26747/2026 | SARAT NAIK VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | ADV. VS | // 0 | |
| 87 | D-CONTC/26749/2026 | SEBASHISH NAYAK VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA | ADV. VS | // 0 | |
| 88 | D-CONTC/26752/2026 | GHANASHYAMA PRADHAN VS ARABINDA AGARWALA, IAS | ADV. VS | // 0 | |
| 89 | D-CONTC/26755/2026 | RAMESH CHANDRA BISWAL VS ARABINDA AGARWALA, IAS | ADV. VS | // 0 | |
| 90 | D-CONTC/26758/2026 | DAMODAR DAS VS ARABINDA AGARWALA, IAS | ADV. VS | // 0 | |
| 91 | D-CONTC/26763/2026 | SURESH CHANDRA MOHANTY | ADV. | // | |

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| | | VS | VS | 0 | |
| | | BHUPENDRA SINGH PUNIA, IAS | | // | |
| 92 | D-CONTC/26764/2026 | BHABAGRAHI DEHURY | ADV. | // | |
| | | VS | VS | 0 | |
| | | BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR | | // | |
| 93 | D-CONTC/26768/2026 | KAHNU CHARAN MISHRA | ADV. | // | |
| | | VS | VS | 0 | |
| | | BIRENDRA KARKARA, IAS | | // | |
| 94 | D-CONTC/26774/2026 | PRATAP CHANDRA GOCHHAYAT | ADV. | // | |
| | | VS | VS | 0 | |
| | | ARINDAM DAKUA, IAS | | // | |
| 95 | D-CONTC/26776/2026 | BIBHUTI BHUSAN SAHOO | ADV. | // | |
| | | VS | VS | 0 | |
| | | SOVA SHARMA, (I.A.S.) | | // | |
| 96 | D-CONTC/26781/2026 | PITABASH GOCHHAYAT | ADV. | // | |
| | | VS | VS | 0 | |
| | | ARINDAM DAKUA, IAS | | // | |
| 97 | D-CONTC/26783/2026 | SANATANA BEHERA | ADV. | // | |
| | | VS | VS | 0 | |
| | | BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR | | // | |
| 98 | D-CONTC/26791/2026 | DUKHABANDHU SAHOO | BASUDEV BARIK | // | |
| | | VS | VS | 0 | |
| | | BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR | | // | |
| 99 | D-CONTC/26793/2026 | BINOD CHANDRA PADHI | SURYA PRASAD MISHRA (S.R. ADV.) | // | |
| | | VS | VS | 0 | |
| | | PRIYABRATA PALAKA, SUB REGISTER, BERHAMPUR II | | // | |
| 100 | D-CONTC/26796/2026 | MUKTIKANTA DASH | ADV. | // | |
| | | VS | VS | 0 | |
| | | ARABINDA AGARWALA, I.A.S. | | // | |
| 101 | D-CONTC/26797/2026 | MURALIDHAR BEHERA | ADV. | // | |
| | | VS | VS | 0 | |
| | | BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR | | // | |
| 102 | D-CONTC/26799/2026 | BANDHUA GOCHHAYAT | ADV. | // | |
| | | VS | VS | 0 | |

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| 103 | D-CONTC/26800/2026 | ARINDAM DAKUA, IAS PRASANNA PRADHAN VS | ADV. VS | // // () | |
| 104 | D-CONTC/26802/2026 | BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR SHASHI BHUSAN PRADHAN VS | ADV. VS | // // () | |
| 105 | D-CONTC/26803/2026 | BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR NARENDRA KUMAR GARNAYAK VS | ADV. VS | // // () | |
| 106 | D-CONTC/26804/2026 | BIBHUTI BHUSAN DASH (I/C), ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR NILAKANTHA PRUSTY VS | ADV. VS | // // () | |
| 107 | D-CONTC/26806/2026 | SOVA SHARMA, I.A.S. ARBIND KUMAR SINGH VS | ADV. VS | // // () | |
| 108 | D-CONTC/26821/2026 CONTC/3364/2026 | SOVA SHARMA, I.A.S. DILLIP KUMAR MALLIK VS | ADV VS | // // () | AOD20250000916C202600014 |
| 109 | D-CRLA/17975/2026 | PRANAB KUMAR PATRA, OSJS ABHISHEK @ ABHISEK SATAPATHY VS | SWAGAT KUMAR SAHU VS | BAIDYANATHPUR /172 /2025 () | AOR20220004593C202600031 |
| 110 | D-CRLA/17998/2026 | STATE OF ODISHA RANJAN KUMAR MALLIK VS | BIKRAM CHANDRA GHADAI VS | MANGALPUR /252 /2022 () | |
| 111 | D-CRLA/18063/2026 | STATE OF ODISHA BABU @ SUSHANTA DASH VS | KULDEEP MOHANTY VS | BALASORE TOWN /95 /2026 () | AOD20240000012C202600185 |
| 112 | D-CRLLP/17979/2026 | STATE OF ODISHA STATE OF ODISHA(VIG.) VS | SANGARM DAS VS | SAMBALPUR VIGILANCE /20 /2015 () | |
| 113 | D-CRLMC/17948/2026 | SUSHANTA KUMAR SETH CHITIBABU SIRAMA @ CHITIBABU SIRIMA VS | MANGU NANDY VS | CHITRAKONDA /47 /2025 () | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------------|---|-------------|
| 114 | D-CRLMC/17953/2026 | CHITIBABU SIRAMA @ CHITIBABU SIRIMA @ SIRMAMANGU NANDY VS STATE OF ODISHA | VS | CHITRAKONDA /96 /2025 () // | |
| 115 | D-CRLMC/17957/2026 | DHIRENDRA KUMAR DIGAL VS ADDL. CHIEF SECRETARY TO GOVERNMENT, HOME DEPT., BHUBANESWAR | NIRVAYA KUMAR SAMANTRAY VS | HARABHANGA /107 /2023 () // | |
| 116 | D-CRLMC/17958/2026 | DILLIP KUMAR PATEL VS STATE OF ODISHA(VIG.) | MANOJ KUMAR MOHANTY VS | SAMBALPUR VIGILANCE /23 /2020 () // | |
| 117 | D-CRLMC/17962/2026 | CHHAYAMANI DAS VS KALPANA SAHU | HEMANTA KUMAR MOHANTA VS | / /0 () // | |
| 118 | D-CRLMC/17974/2026 | TULASI HARIJAN VS STATE OF ODISHA | SASMITA NANDA VS | NABARANGAPUR TOWN /152 /2018 () // | |
| 119 | D-CRLMC/17976/2026 | MANTU @ BHAKUDA @ JOGESWAR SINGH VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | BARKOTE /162 /2019 () // | |
| 120 | D-CRLMC/17980/2026 | MANTU @ BHAKUDA @ JOGESWAR SINGH VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | BARKOTE /177 /2019 () // | |
| 121 | D-CRLMC/17982/2026 | SUMITA HARIJAN VS STATE OF ODISHA | SASMITA NANDA VS | NABARANGAPUR TOWN /137 /2021 () // | |
| 122 | D-CRLMC/17984/2026 | SATYAMEB JAYATE @ SATYAMEB SAHOO VS STATE OF ODISHA | JAIDEEP SUBUDHI VS | SAHID NAGAR P.S. /451 /2025 () // | |
| 123 | D-CRLMC/17987/2026 | PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA | MANAS KUMAR CHAND VS | KORAPUT TOWN /23 /2017 () // | |
| 124 | D-CRLMC/17990/2026 | RAJA @ NEJAMUDDIN KHAN VS STATE OF ODISHA | HEMANTA KUMAR TRIPATHY VS | NANDANKANAN /200 /2025 () // | |
| 125 | D-CRLMC/17993/2026 | SANTOSH KUMAR LENKA | NARENDRA KUMAR LENKA | / /0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------------------------|--|--------------------------|--------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 126 | D-CRLMC/17997/2026 | JAYAKRUSNA NAYAK @ JAYA KRUSHNA NAYAK @ AMTAKRISHNA NAYAK @ JAYAKISHAN NAYAK | AMTAKRISHNA NAYAK | ITAMATI /70 /2017 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 127 | D-CRLMC/18002/2026 | RAHUL SK | SIDHARTHA SANKAR RAY (2) | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 128 | D-CRLMC/18004/2026 | MANOJ KUMAR PRADHAN | ARIJEET MISHRA | BALUGAON P.S. /305 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 129 | D-CRLMC/18005/2026 | CHANDAN KUMAR RATHA @ CHANDAN RATH | SIDHARTHA SANKAR RAY (2) | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 130 | D-CRLMC/18006/2026 CRLMC/1948/2026 | KIRANBALA JENA | ASHOK KUMAR SAHOO | // | AOD20240000557C202600068 |
| | | VS | VS | J.M.F.C.,BHUBANESWAR(Khordha) | |
| | | STATE OF ODISHA | | ICC/0004449/2023 | |
| 131 | D-CRLMC/18008/2026 | NISHAKAR DANDASENA | SIDHARTHA SANKAR RAY (2) | AMBADOLA /183 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 132 | D-CRLMC/18015/2026 | SUDIPTA RANJAN CHAND | SOUMYA RANJAN DAS | / /0 | |
| | | VS | VS | () | |
| | | JITENDRA MINZ | | // | |
| 133 | D-CRLMC/18019/2026 | DIPA SINGH | SASWATA PATNAIK | SONEPUR /342 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLMC/18021/2026 CRLMC/1949/2026 | KIRANBALA JENA | ASHOK KUMAR SAHOO | / /0 | AOD20240000557C202600070 |
| | | VS | VS | J.M.F.C.,BHUBANESWAR(Khordha) | |
| | | STATE OF ODISHA | | ICC/0004448/2023 | |
| 135 | D-CRLMC/18022/2026 CRLMC/1950/2026 | KIRANBALA JENA | ASHOK KUMAR SAHOO | / /0 | AOD20240000557C202600069 |
| | | VS | VS | J.M.F.C.,BHUBANESWAR(Khordha) | |
| | | STATE OF ODISHA | | ICC/0004447/2023 | |
| 136 | D-CRLMP/17951/2026 | PARWANA PARBIN | PRADEEP KUMAR MOHANTY | / /0 | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|-------------------------------|----------------------|--------------------------|
| 137 | D-FAO/26773/2026 | THE DIRECTOR GENERAL OF POLICE, CUTTACK B.M., NEW INDIAN ASSURANCE CO. LTD., BHUBANESWAR | SUBRAT CHANDRA MOHANTY | // // 0 | |
| 138 | D-FAO/26823/2026 | GOURI HONTAL @ DONGRI M/S THE NEW INDIA ASSURANCE COMPANY LIMITED | KOPAL CHANDRA SAMANTARAY | // // 0 | AOR20220001406C202600008 |
| 139 | D-ITA/26822/2026 | BHANUMATI DEI PCIT, BHUBANESWAR | SUBASH CHANDRA MOHANTY, S.S.C | // // 0 | AOD20220001916C202600006 |
| 140 | D-ITA/26824/2026 | SABIRUDDIN AHAMMAD PCIT, INCOME TAX, SAMBALPUR | SUBASH CHANDRA MOHANTY, S.S.C | // // 0 | AOD20220001916C202600007 |
| 141 | D-MACA/26669/2026 | SHWETA AGARWAL NEW INDIA ASSURANCE CO.LTD., KORAPUT | SUBRAT SATPATHY | // // 0 | |
| 142 | D-MACA/26674/2026 | BASANTI NAG NEW INDIA ASSURANCE CO.LTD., KORAPUT | SUBRAT SATPATHY | // // 0 | |
| 143 | D-MACA/26677/2026 | MEGHA NAG NEW INDIA ASSURANCE CO.LTD., KORAPUT | SUBRAT SATPATHY | // // 0 | |
| 144 | D-MACA/26691/2026 | BASANTI NAG HADIBANDHU RANA | KAPILA CHARAN NAYAK | // // 0 | |
| 145 | D-MATA/26805/2026 | KRUSHNA CHANDRA BHOI SUVRALIN DASH | SUJATA JENA(SR. ADV.) | // // 0 | |
| 146 | D-MATA/26818/2026 | RAKESH KUMAR PATI SASHIKANTA CHAND | GAJENDRANATH ROUT | // // 0 | AOR20220004106C202600062 |
| 147 | D-MATA/26819/2026 | ANKITA ROUT @ CHAND MADHUCHHANDA CHARCHI | NARENDRA PRASAD RATH | // // 0 | AOD20250001069C202600018 |
| | | VS KHIROD KUMAR KAR | VS | // // 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|--------------------------|----------------------|--------------------------|
| 148 | D-WA/26820/2026 | STATE OF ODISHA VS LATIKA SUNDARI ROUT | SASWAT DAS, A.G.A VS | // () | LOD20240000194C202600202 |
| 149 | D-WP(C)/26652/2026 | SUKANTA KUMAR SWAIN VS STATE OF ODISHA | DHANESWAR BEHERA VS | // () | AOD20240000276C202600020 |
| 150 | D-WP(C)/26653/2026 | BISHNU MOHAN PARIDA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // () | AOD20240000276C202600021 |
| 151 | D-WP(C)/26654/2026 | RABINDRA KUMAR TRIPATHY VS STATE OF ODISHA | DHANESWAR BEHERA VS | // () | AOD20240000276C202600019 |
| 152 | D-WP(C)/26655/2026 | MOHAMMED NIHAL AKHATAR VS STATE OF ODISHA | DHANESWAR BEHERA VS | // () | AOD20240000276C202600022 |
| 153 | D-WP(C)/26656/2026 | HARISANKAR PANIGRAHY VS STATE OF ODISHA | JINU RANI VS | // () | AOD20260000172C202600060 |
| 154 | D-WP(C)/26657/2026 | HARISANKAR PANIGRAHY VS STATE OF ODISHA | JINU RANI VS | // () | AOD20260000172C202600061 |
| 155 | D-WP(C)/26658/2026 | AJAY KUMAR JENA VS BRANCH MANAGER, HDB FINANCE SERVICES LTD | JAIDEEP SUBUDHI VS | // () | AOD20260000149C202600004 |
| 156 | D-WP(C)/26659/2026 | THE MANAGEMENT OF M/S HINDALCO INDUSTRIES VS STATE OF ODISHA | KOMTEJANANDA GUPTA VS | // () | |
| 157 | D-WP(C)/26660/2026 | HARISANKAR PANIGRAHY VS STATE OF ODISHA | PRABHAKAR SABAT VS | // () | AOD20260000172C202600059 |
| 158 | D-WP(C)/26661/2026 | GHANASHYAM KISHAN VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // () | |
| 159 | D-WP(C)/26662/2026 | BISWARANJAN PANDA | MANAS PATI | // | AOR20220001535C202600144 |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-----------------------------|----------------------|--------------------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 160 | D-WP(C)/26663/2026 | ARYARANJAN SAHOO | MANAS PATI | // | AOR20220001535C202600145 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 161 | D-WP(C)/26665/2026 | DR.NAMRATA PANIGRAHI | AVIJIT MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 162 | D-WP(C)/26666/2026 | GOURINATH MOHAPATRA | AJAYA KUMAR NANDA | // | |
| | WP(C)/18385/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 163 | D-WP(C)/26667/2026 | MULLE SRIKANTH | SATYA NARAYAN MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 164 | D-WP(C)/26668/2026 | M/S. ASHREEBAD FABRICATORS, CUTTACK | PRANAYA KISHORE HARICHANDAN | // | |
| | | VS | VS | 0 | |
| | | STATE TAX OFFICER, CT AND GST, CUTTACK-1, CENTRAL CIRCLE | | // | |
| 165 | D-WP(C)/26670/2026 | DR.KHUSHUBU AGARWAL | AVIJIT MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 166 | D-WP(C)/26672/2026 | ASMATUN BIBI | ANSHUMAN DAS | // | |
| | WP(C)/18386/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 167 | D-WP(C)/26673/2026 | DASARINKI NARESH | SATYA NARAYAN MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 168 | D-WP(C)/26675/2026 | DR.ASHOK KUMAR DHAL | SHYAMANANDA JENA | // | |
| | WP(C)/18362/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 169 | D-WP(C)/26676/2026 | KHOKAN KUMAR MANDAL | SANJAY KUMAR PATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 170 | D-WP(C)/26678/2026 | BIJAN KUMAR JENA | GYANA RANJAN SETHI | // | |
| | WP(C)/18363/2026 | VS | VS | 0 | |

ORISSA HIGH COURT**FILING REPORT AS ON :17/06/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--|--|--------------------------------|-----------------------------|--------------------|
| 171 | D-WP(C)/26680/2026 | STATE OF ODISHA SOUDAMINI KAR VS | MANOJ KUMAR MOHANTY VS | // // 0 | |
| 172 | D-WP(C)/26682/2026 WP(C)/18364/2026 | STATE OF ODISHA NIBEDITA NAYAK VS | GYANA RANJAN SETHI VS | // // 0 | |
| 173 | D-WP(C)/26684/2026 | STATE OF ODISHA BIDYADHAR BASANTARA VS | KAMALAKANTA NAYAK VS | // // 0 | |
| 174 | D-WP(C)/26685/2026 | STATE OF ODISHA RADHAKANTA MOHARANA VS | SIBA PRASAD PATI VS | // // 0 | |
| 175 | D-WP(C)/26686/2026 | STATE OF ODISHA RABINDRA PANDA VS | SIBA PRASAD PATI VS | // // 0 | |
| 176 | D-WP(C)/26687/2026 | STATE OF ODISHA CHHABIRANI PANDA VS | SIDHESWAR MALLIK VS | // // 0 | |
| 177 | D-WP(C)/26689/2026 | STATE OF ODISHA MANOJ DAS VS | MANOJA KUMAR KHUNTIA VS | // // 0 | |
| 178 | D-WP(C)/26690/2026 | STATE OF ODISHA SANTOSH KUMAR NAYAK VS | SIBA PRASAD PATI VS | // // 0 | |
| 179 | D-WP(C)/26692/2026 | STATE OF ODISHA LAXMI CHANDA VS | KAMALAKANTA NAYAK VS | // // 0 | |
| 180 | D-WP(C)/26693/2026 | STATE OF ODISHA HADI BANDHU MAHAKUD VS | SURYAKANTA DASH VS | // // 0 | |
| 181 | D-WP(C)/26695/2026 | BIDULATA BEHERA PRASANNA KUMAR SARANGI VS STATE OF ODISHA | KAMALAKANTA NAYAK VS | // // 0 // | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|----------------------------------|----------------------|-------------|
| 182 | D-WP(C)/26696/2026 | SMRUTI RANJAN MISHRA VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // | |
| 183 | D-WP(C)/26697/2026 | SAYED MOHAMMAD ALI VS STATE OF ODISHA | KAMALAKANTA NAYAK VS | // 0 // | |
| 184 | D-WP(C)/26700/2026 | RASMI RANJAN BARISAL VS STATE OF ODISHA | KAMALAKANTA NAYAK VS | // 0 // | |
| 185 | D-WP(C)/26701/2026 | M/S SOURAT DAS (TRADE NAME THE HEALTH MART) BHUBANESWAR VS SUPERINTENDENT OF GST AND CENTRAL EXCISE, BHUBANESWAR VII RANGE, BHUBANESWAR | BIHARANANDA JENA VS | // 0 // | |
| 186 | D-WP(C)/26705/2026 | SACHIDANANDA MAHAKUD VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // | |
| 187 | D-WP(C)/26706/2026 | REENA ORAM VS STATE OF ODISHA | STHITI PRAGYAN SUNANDINI VS | // 0 // | |
| 188 | D-WP(C)/26709/2026 | RADHASHYAM SAHOO VS STATE OF ODISHA | BADRI NARAYAN RAY VS | // 0 // | |
| 189 | D-WP(C)/26711/2026 | PREETI PRAKASH BEHERA VS STATE OF ODISHA | KAMALAKANTA NAYAK VS | // 0 // | |
| 190 | D-WP(C)/26712/2026 | ODISHA STATE COOPERATIVE MARKETING FEDERATION, KONARK, SAHIBGANJ, BHUBANESWAR VS STATE OF ODISHA | UNAKANTA SAHOO VS | // 0 // | |
| 191 | D-WP(C)/26714/2026 | KONARK UDYOG PVT.LTD, JAJPUR VS STATE OF ODISHA | AMIYA KUMAR TARAI VS | // 0 // | |
| 192 | D-WP(C)/26716/2026 | ANTARJAMI BEHERA VS STATE OF ODISHA | PRASANTA KUMAR MOHANTY (2) VS | // 0 // | |
| 193 | D-WP(C)/26717/2026 | KSHETRA MOHAN SAMAL | KRUSHNA CHANDRA RATHA | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 194 | D-WP(C)/26719/2026 | MANORANJAN MAJHI | KRUSHNA CHANDRA RATHA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 195 | D-WP(C)/26720/2026 | MAA GANGAMATA MARINE PRIMARY FISHERMAN COOPERATIVE SOCIETY LTD, BHADRAK | UMAKANT SAHOO | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 196 | D-WP(C)/26721/2026 | ODISHA STATE COOPERATIVE MARKETING FEDERATION (OSMCFED), BHUBANESWAR | UMAKANT SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 197 | D-WP(C)/26722/2026 | N. NARASINGHA REDDY | CHITTA RANJAN LENKA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 198 | D-WP(C)/26723/2026 | PABITRA KUMAR BISWAL | KRUSHNA CHANDRA RATHA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 199 | D-WP(C)/26725/2026 | SIBANANDA BISWAL | UMAKANT SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 200 | D-WP(C)/26727/2026 | NIBEDITA TRIPATHY | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 201 | D-WP(C)/26728/2026 | BACHAN JENA | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 202 | D-WP(C)/26729/2026 | SARMISTA MANDAL | CHITTA RANJAN LENKA | // | |
| | | VS | VS | 0 | |
| | | STATE BANK OF INDIA, RAIPUR, CHHATTISGARH | | // | |
| 203 | D-WP(C)/26731/2026 | NABAKISHORE MAHAPATRA | SUPRITI KAR | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 204 | D-WP(C)/26732/2026 | SINDHU PATEL | SANGRAM JENA | // | |
| | | VS | VS | 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|--------------------------|
| 205 | D-WP(C)/26733/2026 | STATE OF ODISHA DHANESWAR BALABANTARA @ BALABANTARAY | TUSAR KUMAR MISHRA | // // | |
| | | VS | VS | 0 | |
| 206 | D-WP(C)/26736/2026 | PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR | | // | |
| | | SURENDRA NATH PATNAIK | RAJENDRA KUMAR SAHU | // | |
| | | VS | VS | 0 | |
| 207 | D-WP(C)/26738/2026 | STATE OF ODISHA MANOJ KUMAR NAIK | SANGRAM JENA | // // | |
| | | VS | VS | 0 | |
| 208 | D-WP(C)/26739/2026 | STATE OF ODISHA MANAGING COMMITTEE OF SRI AUROBINDO CENTRAL EDUCATION, JAGAT SINGHPUR | REPHINKER | // // | |
| | | VS | VS | 0 | |
| 209 | D-WP(C)/26741/2026 | STATE OF ODISHA BINODINI DHAL | ATUL TRIPATHY | // // | AOD20240000618C202600121 |
| | | VS | VS | 0 | |
| 210 | D-WP(C)/26742/2026 | STATE OF ODISHA BIJAYA KUMAR PANIGRAHI | ATUL TRIPATHY | // // | AOD20240000618C202600118 |
| | | VS | VS | 0 | |
| 211 | D-WP(C)/26743/2026 | STATE OF ODISHA SAROJ KUMAR PARIDA | ATUL TRIPATHY | // // | AOD20240000618C202600117 |
| | | VS | VS | 0 | |
| 212 | D-WP(C)/26745/2026 | STATE OF ODISHA MANAGING COMMITTEE OF GADESWAR HIGH SCHOOL, BHUBANESWAR | COOPER | // // | |
| | | VS | VS | 0 | |
| 213 | D-WP(C)/26746/2026 | STATE OF ODISHA UMA SANKAR MAHAPATRA | SWAPNA KUMAR OJHA | // // | |
| | | VS | VS | 0 | |
| 214 | D-WP(C)/26748/2026 | UNION OF INDIA SARAT SAMAL | NIRANJAN SINGH (1) | // // | |
| | | VS | VS | 0 | |
| 215 | D-WP(C)/26750/2026 | STATE OF ODISHA RAJESH KUMAR BISHI | SANGRAM JENA | // // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|--|------------------------------|----------------------|--------------------------|
| 216 | D-WP(C)/26751/2026 | KAILASH CHANDRA NAYAK VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | // () // | |
| 217 | D-WP(C)/26753/2026 | RUDRANSH INSTITUTE OF MEDICAL SCIENCE, GANSA VS STATE OF ODISHA | SOMAN MISHRA VS | // () // | |
| 218 | D-WP(C)/26754/2026 | MOHAN SAHU VS STATE OF ODISHA | AJAYA KUMAR PRADHAN VS | // () // | |
| 219 | D-WP(C)/26756/2026 | NELSON BADA VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // () // | |
| 220 | D-WP(C)/26757/2026 | RABINDRA NATH SWAIN VS A.O., ZONAL OFFICER, INDIAN BANK, CUTTACK | GAYNENDRA KUMAR PARIDA VS | // () // | |
| 221 | D-WP(C)/26759/2026 | ANADI CHARAN NANDA VS STATE OF ODISHA | RAJ KISHOR SWAIN VS | // () // | |
| 222 | D-WP(C)/26760/2026 | AJAYA KUMAR SARANGI VS STATE OF ODISHA | ATUL TRIPATHY VS | // () // | AOD20240000618C202600119 |
| 223 | D-WP(C)/26761/2026 | DR. RAJESH MISHRA VS STATE OF ODISHA | ATUL TRIPATHY VS | // () // | AOD20240000618C202600120 |
| 224 | D-WP(C)/26762/2026 | BISWABHUSAN SETHY VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // () // | |
| 225 | D-WP(C)/26765/2026 WP(C)/18395/2026 | SMARANIKA NAYAK VS STATE OF ODISHA | PRABHAKAR SABAT VS | // () // | AOD20260000172C202600064 |
| 226 | D-WP(C)/26766/2026 | ABHIMANU GOUDA @ JAL VS STATE OF ODISHA | ASHUTOSH DASH VS | // () // | AOD20230000425C202600035 |
| 227 | D-WP(C)/26767/2026 | BENUDHAR CHOUDHURY | SANGRAM JENA | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------|-------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/26769/2026 | JAYARAM MAJHI | ASHUTOSH DASH | // | AOD20230000425C202600038 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 229 | D-WP(C)/26770/2026 | NIBAS DIGAL | JITENDRA KUMAR DIGAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 230 | D-WP(C)/26771/2026 | GAYATRI BEHERA | DURGESH NARAYAN RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/26772/2026 | RAMNATH MOHAPATRA | PRABHAKAR SABAT | // | AOD20260000172C202600063 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 232 | D-WP(C)/26775/2026 | PRASANNA KUMAR DAS | PRABHAKAR SABAT | // | AOD20260000172C202600062 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 233 | D-WP(C)/26777/2026 | JHANSI BHUTIA | GYANINEE NAYAK | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 234 | D-WP(C)/26778/2026 | RADHARANI PUJAPANDA | NIRMAL CHANDRA MOHANTY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 235 | D-WP(C)/26779/2026 | SANTOSH MALLIK | RAMESH CHANDRA OJHA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 236 | D-WP(C)/26780/2026 | AJITA KUMAR SAHOO | SASWATI SOUMYA SAHU | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 237 | D-WP(C)/26782/2026 | MANOJ PATEL | RAJJEET ROY | // | AOR20220001462C202600055 |
| | WP(C)/18367/2026 | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/26784/2026 | SUSHIL SINGH CAINTH | RAMESH CHANDRA OJHA | // | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|-----------------------------|----------------------|--------------------------|
| 239 | D-WP(C)/26785/2026 | AUTHORIZED OFFICER, AXIS BANK LTD, KOLKATA SURESH KUMAR SAHOO VS STATE OF ODISHA | SAIBRATA RATH VS | // // 0 // | |
| 240 | D-WP(C)/26786/2026 | HARISHANKAR DHAL VS STATE OF ODISHA | MANOJ KUMAR PATI VS | // 0 // | |
| 241 | D-WP(C)/26787/2026 | SUMANTA DAKUA VS STATE OF ODISHA | AMITAV TRIPATHY VS | // 0 // | |
| 242 | D-WP(C)/26788/2026 | M/S. SMC INTEGRATED FACILITY MANAGEMENT SOLUTIONS PVT. LTD. VS UNION OF INDIA | SANTOSH KUMAR MOHANTY VS | // 0 // | |
| 243 | D-WP(C)/26789/2026 | PRAFULLA KUMAR DAS VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // | AOR20260000160C202600018 |
| 244 | D-WP(C)/26790/2026 WP(C)/18377/2026 | KABITA BEHERA VS STATE OF ODISHA | ASIT KUMAR JENA VS | // 0 // | |
| 245 | D-WP(C)/26792/2026 | M/S JAI BHARAT MEDICALS, BOLANGIR VS STATE OF ODISHA | AMITAV TRIPATHY VS | // 0 // | |
| 246 | D-WP(C)/26794/2026 | DAMBARUDHAR MARANDI VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // | AOR20220001328C202600069 |
| 247 | D-WP(C)/26795/2026 | HADIBANDHU MAHAKUD VS BIDULATA BEHERA | SURYAKANTA DASH VS | // 0 // | |
| 248 | D-WP(C)/26798/2026 | BHAGIRATHI CHARTY VS STATE OF ODISHA | LINGARAJ MOHANTY VS | // 0 // | |
| 249 | D-WP(C)/26801/2026 | HADIBANDHU MAHAKUD VS BIDULATA BEHERA | SURYAKANTA DASH VS | // 0 // | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|--------------------------|
| 250 | D-WP(C)/26807/2026 | MANAGING COMMITTEE OF CHANDRA SEKHAR ACASHI VS STATE OF ODISHA | SHIKHAR KUMAR MOHAPATRA | // () // | |
| 251 | D-WP(C)/26808/2026 | NISHAKAR SAHOO VS STATE OF ODISHA | SOUBHAGYA SWAIN | // () // | AOR20220001296C202600087 |
| 252 | D-WP(C)/26809/2026 | SAKUNTALA PATEL VS STATE OF ODISHA | DHANESWAR BEHERA | // () // | AOD20240000276C202600025 |
| 253 | D-WP(C)/26810/2026 | MAHESWAR BARIK VS STATE OF ODISHA | DHANESWAR BEHERA | // () // | AOD20240000276C202600024 |
| 254 | D-WP(C)/26811/2026 | DHARANIDHAR PANDA VS STATE OF ODISHA | DHANESWAR BEHERA | // () // | AOD20240000276C202600028 |
| 255 | D-WP(C)/26812/2026 | BASANTA KUMAR BEHERA VS STATE OF ODISHA | SAROJ KUMAR ROURAY | // () // | AOD20240000656C202600016 |
| 256 | D-WP(C)/26813/2026 | PB CONSTRUCTION, BHUBANESWAR VS STATE OF ODISHA | SONALI PANDA | // () // | |
| 257 | D-WP(C)/26814/2026 | SANTOSH KUMAR PRUSTY VS STATE OF ODISHA | DHANESWAR BEHERA | // () // | AOD20240000276C202600026 |
| 258 | D-WP(C)/26815/2026 | NRUSINGH CHARAN PADHI VS STATE OF ODISHA | DHANESWAR BEHERA | // () // | AOD20240000276C202600023 |
| 259 | D-WP(C)/26816/2026 | PRAKASH CHANDRA PARIDA VS STATE OF ODISHA | DHANESWAR BEHERA | // () // | AOD20240000276C202600027 |
| 260 | D-WP(C)/26817/2026 | SANJEEV SAHOO VS STATE OF ODISHA | SOMA PATNAIK | // () // | AOD20260000117C202600033 |
| 261 | D-WPCRL/18043/2026 | NUTULAPATI SAI SUDARSHAN KASHYAP | RAKESH KUMAR SARANGI | // | AOR20220001665C202600081 |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|--------------------------------|--|--------------------------|
| 273 | D-ABLAPL/17973/2026 | STATE OF ODISHA PRATAP KISHORE MOHAPATRA @ BAPI VS | GURU PRASAD BEHERA VS | // BALIAPAL /280 /2026 () | AOR20220000925C202600036 |
| 274 | D-ABLAPL/17977/2026 | STATE OF ODISHA SARJAT @ SAJJAT KHAN VS | GURU PRASAD BEHERA VS | // BALASORE TOWN /216 /2026 () | AOR20220000925C202600037 |
| 275 | D-ABLAPL/17981/2026 | STATE OF ODISHA MANOJ KUMAR SUNANI @ MANOJ SUNANI VS | TUSAR KUMAR MISHRA VS | // BIRMITRAPUR /509 /2025 () | |
| 276 | D-ABLAPL/17985/2026 | STATE OF ODISHA NARESH DIGAL VS | MAHES DAS VS | // G.UDAYAGIRI /71 /2020 () | |
| 277 | D-ABLAPL/17986/2026 | STATE OF ODISHA CHANDAN KUMAR VS | TUSAR KUMAR MISHRA VS | // PLANTSITE /221 /2018 () | |
| 278 | D-ABLAPL/17989/2026 | STATE OF ODISHA ACHYUTA NANDA SAHU VS | MAHES DAS VS | // / /0 () | |
| 279 | D-ABLAPL/17996/2026 | STATE OF ODISHA RANJIT KUMAR MAHAL VS | PRASANTA KUMAR SATAPATHY VS | // LAXMISAGAR P.S. /478 /2026 () | |
| 280 | D-ABLAPL/18001/2026 | STATE OF ODISHA MALAYA NAYAK VS | PRANAB KUMAR SAMANTRAY VS | // TELKOI /47 /2026 () | |
| 281 | D-ABLAPL/18010/2026 | STATE OF ODISHA PRASANNA SAMANTARAY VS | DURGA PRASAD DHAL VS | // CHANDAKA P.S. /257 /2026 () | |
| 282 | D-ABLAPL/18011/2026 | STATE OF ODISHA PRIYANSU SEKHAR PARIDA VS | BEDA PRAKASH PANDA VS | // ASKA /262 /2026 () | |
| 283 | D-ABLAPL/18016/2026 | STATE OF ODISHA MANORANJAN MALIK VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // Tantiapal Marine /52 /2026 () // | AOD20240000557C202600067 |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|---------------------------|---------------------------------------|--------------------------|
| 284 | D-ABLAPL/18017/2026 | RAJENDRA NARAYAN PRADHAN VS STATE OF ODISHA | BIKASH KARNA VS | PHULBANI TOWN /295 /2025 () // | |
| 285 | D-ABLAPL/18018/2026 | ABHIJIT PATRA VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | TALASARI MARINE /48 /2026 () // | AOR20220003422C202600071 |
| 286 | D-ABLAPL/18023/2026 | ALEKH SAHOO @ ALEKHA SAHU VS STATE OF ODISHA | BIKASH KARNA VS | GHANTAPADA /79 /2025 () // | |
| 287 | D-ABLAPL/18024/2026 | SOUMYARANJAN BEHERA VS STATE OF ODISHA | CHIRANJIB ROUT VS | KANIHA /137 /2026 () // | |
| 288 | D-ABLAPL/18025/2026 | SUJAYA EDLA @ SUJOY EDLA VS STATE OF ODISHA | PRAVAT KUMAR MUDULI VS | GUNUPUR /78 /2022 () // | |
| 289 | D-ABLAPL/18026/2026 | GIRIDHARI @ PREMSAI DEHURY VS STATE OF ODISHA | CHIRANJIB ROUT VS | KANIHA /301 /2025 () // | |
| 290 | D-ABLAPL/18029/2026 | HEMANTA BHATRA VS STATE OF ODISHA | ARIJEET MISHRA VS | DASMANTAPUR /11 /2026 () // | |
| 291 | D-ABLAPL/18032/2026 | DIBYAJYOTI MISHRA VS STATE OF ODISHA | ASHIS KUMAR MISHRA VS | / /0 () // | |
| 292 | D-ABLAPL/18033/2026 | RAJAT NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | KUAKHIA /246 /2026 () // | |
| 293 | D-ABLAPL/18035/2026 | NISHI @ NISHIKANTA MALLIK VS STATE OF ODISHA | ARIJEET MISHRA VS | KUAKHIA /254 /2026 () // | |
| 294 | D-ABLAPL/18037/2026 | GYANRANJAN SWAIN VS STATE OF ODISHA | SAMAPIKA MISHRA VS | / /0 () // | |
| 295 | D-ABLAPL/18038/2026 | SAFIRUDDIN KHAN | SARASWATI SENAPATI | TIHIDI /197 /2025 | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-------------------------------------|-------------------------|-------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 296 | D-ABLAPL/18040/2026 | GYANRANAJN SWAIN | SAMAPIKA MISHRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 297 | D-ABLAPL/18044/2026 | JIGAR KUMAR MOHAPATRA | ALOK KUMAR PANDA | CHANDANPUR /124 /2026 | AOD20240000536C202600033 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 298 | D-ABLAPL/18045/2026 | HARSHA BARDHAN BEHERA | SAILAZA NANDAN DAS | BISWANATHPUR /47 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 299 | D-ABLAPL/18047/2026 | BABLU PANIGRAHI @ KRISHNA PANIGRAHI | AMITAV TRIPATHY | TUSRA /57 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 300 | D-ABLAPL/18048/2026 | DEEPAK KUMAR MAHANTA | BIBHUTI BHUSAN ROUT | KALIAPANI /38 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 301 | D-ABLAPL/18049/2026 | JANMEJAYA SAHANI | RESHMA BEHERA | BARI RAMCHANDRAPUR /201 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 302 | D-ABLAPL/18050/2026 | GOURIBALA BEHERA | SIBA RANJAN POLAI | ODAGAON /44 /2018 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 303 | D-ABLAPL/18051/2026 | SK. SALIM @ SK. SALEEM | BINAYA BHUSAN ROURAY | DARGHA BAZAR /63 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 304 | D-ABLAPL/18052/2026 | PRATAP KUMAR PRADHAN | BYOMAKESH TRIPATHY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 305 | D-ABLAPL/18053/2026 | B JAYAKRUSHNA PATRA @ B JAYA PATRA | SIDDHARTH GOUTAM DAS | PURUSHOTTAMPUR /113 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 306 | D-ABLAPL/18054/2026 | SARAT CHANDRA GOCHHAYAT | BYOMAKESH TRIPATHY | / /0 | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|------------------------------|---|--------------------------|
| 307 | D-ABLAPL/18055/2026 | STATE OF ODISHA TILOTTAMA SAHOO VS | BYOMAKESH TRIPATHY VS | // /0 () | |
| 308 | D-ABLAPL/18056/2026 | STATE OF ODISHA NILU BHUYAN @ TULU BHUYAN VS | SIDDHARTH GOUTAM DAS VS | // DIGAPAHANDI /306 /2024 () | |
| 309 | D-ABLAPL/18058/2026 | STATE OF ODISHA BIDYADHAR SAHU VS | BYOMAKESH TRIPATHY VS | // /0 () | |
| 310 | D-ABLAPL/18059/2026 | STATE OF ODISHA SANJUKTA SETHY VS | BYOMAKESH TRIPATHY VS | // /0 () | |
| 311 | D-ABLAPL/18064/2026 | STATE OF ODISHA RATHIA SWAIN @ DHANESWAR SWAIN VS | PUJARANI MUDULI VS | // SAHID NAGAR P.S. /315 /2026 () | AOR20260000160C202600019 |
| 312 | D-ABLAPL/18065/2026 | STATE OF ODISHA SANTOSH DAS @ SANTOSH KUMAR DAS VS | BIBHUTI BHUSAN ROUT VS | // JAJPUR TOWN /241 /2026 () | |
| 313 | D-ABLAPL/18067/2026 | STATE OF ODISHA LABA PANDA @ LABA CHARAN PANDA VS | SATYA NARAYAN MISHRA 4 VS | // BHAWANIPATNA TOWN /240 /2026 () | AOR20220001615C202600098 |
| 314 | D-ABLAPL/18068/2026 | STATE OF ODISHA HAFIZ KHAN VS | KULDEEP MOHANTY VS | // BALASORE TOWN /216 /2026 () | AOD20240000012C202600186 |
| 315 | D-ABLAPL/18076/2026 | STATE OF ODISHA RATHA SAHU VS | SURYAKANTA DWIBEDI VS | // BELPARA /140 /2026 () | |
| 316 | D-ABLAPL/18077/2026 | STATE OF ODISHA ANUBHAV SUNANI @ ANUBHABA SUNANI VS | SURYAKANTA DWIBEDI VS | // BHAWANIPATNA SADAR /251 /2026 () | |
| 317 | D-ABLAPL/18079/2026 | STATE OF ODISHA ANANTA THAPA @ ANTA @ ANSHU THAPA VS | JAGABANDHU SAHU VS | // JAGDALPUR /76 /2026 () | AOR20220001487C202600083 |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|----------------------------|---|--------------------------|
| 318 | D-ABLAPL/18080/2026 | SANJAY BAG VS STATE OF ODISHA | PRITAM NAYAK VS | BARGARH /197 /2026 () // | AOD20220002760C202600006 |
| 319 | D-ABLAPL/18082/2026 | BISWOJIT BHOI @ SWANKAR BHOI VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | NIMAPADA /180 /2026 () // | AOR20220001736C202600141 |
| 320 | D-ABLAPL/18083/2026 | JITU OJHA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PURUSHOTTAMPUR /356 /2026 () // | AOR20220001631C202600168 |
| 321 | D-ABLAPL/18086/2026 | PRAKASH BARIK @ PAPU VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | TANGI (KHURDA) /150 /2026 () // | AOR20220001736C202600140 |
| 322 | D-ABLAPL/18088/2026 | SIPUN @ PRAKASH RAJ VS STATE OF ODISHA | GURUPRASAD BEHERA VS | SAHADEV KHUNTA /85 /2025 () // | AOR20220000925C202600038 |
| 323 | D-ABLAPL/18089/2026 | SATYAJIT NAYAK VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | LAXMISAGAR P.S. /259 /2026 () // | AOR20220001736C202600139 |
| 324 | D-ABLAPL/18092/2026 | TRILOCHAN NAIK VS STATE OF ODISHA | RAJJEET ROY VS | INDUASTRIAL,NISA /147 /2026 () // | AOR20220001462C202600056 |

ORISSA HIGH COURT

MISC CASES FILED on :17/06/2026

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|---|--|---|----------------------|
| 1 | D-ITA/26824/2026 ITA/ / | PCIT, INCOME TAX, SAMBALPUR MP | SUBASH CHANDRA MOHANTY, S.S.C | 16/2026 |
| 2 | D-WPCRL/16832/2026 WPCRL/ / | SARAT CHANDRA SAMAL MP | AJAYA KUMAR TRIPATHY | 19/2026 |
| 3 | D-WPCRL/18043/2026 WPCRL/ / | NUTULAPATI SAI SUDARSHAN KASHYAPRAKESH KUMAR SARANGI MP | | 20/2026 |
| 4 | D-CRLLP/17979/2026 CRLLP/ / | STATE OF ODISHA(VIG.) MP | SANGARM DAS | 49/2026 |
| 5 | D-CMAPL/26734/2026 CMAPL/ / | GOLAKHA BIHARI PATRA MP | RAJ KISHORE SWAIN | 155/2026 |
| 6 | D-CRLMP/11992/2026 CRLMP/574/2026 | DEBARAJ ROUSTRAY MP | GOPAL KRUSHNA MOHANTY | 157/2026 |
| 7 | D-CRLMP/11933/2026 CRLMP/559/2026 | VICTIM MP | PABITRA KUMAR DUTTA | 158/2026 |
| 8 | D-RPFAM/23245/2026 RPFAM/ / | SMITA ADHIKARI MP | NIHAR KANTA PRAHARAJ | 246/2026 |
| 9 | D-MATA/26805/2026 MATA/ / | SUVRALIN DASH MP | SONALI PANDA | 355/2026 |
| 10 | D-MATA/26819/2026 MATA/ / | MADHUCHHANDA CHARCHI MP | NARENDRA PRASAD RATH | 356/2026 |
| 11 | D-MATA/26819/2026 MATA/ / | MADHUCHHANDA CHARCHI MP | NARENDRA PRASAD RATH | 357/2026 |
| 12 | D-BLAPL/14495/2026 BLAPL/4929/2026 | AAMIR KHAN MP | DEVASHIS PANDA | 451/2026 |
| 13 | D-BLAPL/15465/2026 BLAPL/5411/2026 | DUSHMANTA SAHOO @ BUTU MP | BISWARANJAN DALAI | 452/2026 |
| 14 | D-BLAPL/10506/2026 BLAPL/3497/2026 | GANESH SINGH SEKHAWAT MP | | 453/2026 |
| 15 | D-BLAPL/16108/2026 BLAPL/5650/2026 | JAGANNATH MUDULI MP | BINOD KUMAR HATI | 454/2026 |
| 16 | D-BLAPL/17293/2026 BLAPL/5922/2026 | AJAY DAS MP | SASWATI SOUMYA SAHLI | 455/2026 |
| 17 | D-BLAPL/14962/2026 BLAPL/5131/2026 | SUBHAM PRADHAN MP | SWAGATIKA PANDA | 456/2026 |
| 18 | D-BLAPL/17992/2026 BLAPL/ / | RAJANI BISOI MP | TUSAR KUMAR MISHRA | 457/2026 |
| 19 | D-BLAPL/17584/2026 BLAPL/6064/2026 | SAMPAD PATRA MP | DIBYA CHARAN SWAIN | 458/2026 |
| 20 | D-BLAPL/18012/2026 BLAPL/ / | TUTU DEHURI MP | ABHISHEK PAL | 459/2026 |
| 21 | D-RSA/204/2022 RSA/204/2022 | KESHARI MAHALA MP | AJODHYA RANJAN DASH | 900/2026 |
| 22 | D-RSA/205/2022 RSA/205/2022 | KESHARI MAHALA MP | AJODHYA RANJAN DASH | 901/2026 |
| 23 | D-FAO/26823/2026 FAO/ / | M/S THE NEW INDIA ASSURANCE COMPANY LIMITED MP | SOHAM CHANDRA SAMANTARAY | 948/2026 |
| 24 | D-FAO/26823/2026 FAO/ / | M/S THE NEW INDIA ASSURANCE COMPANY LIMITED MP | SOHAM CHANDRA SAMANTARAY | 949/2026 |
| 25 | D-ABLAPL/12979/2026 ABLAPL/5160/2026 | SANATAN NAYAK @ SANATANA NAYAK @ SANA MP | | 991/2026 |
| 26 | D-ABLAPL/10370/2026 | SANATAN NAYAK @ SANATAN NAYAK | | |

| | | | | |
|----|---------------------|---|--|-----------|
| | ABLAPL/4266/2026 | MP | | 992/2026 |
| 27 | D-ABLAPL/12467/2026 | MEENA BALABANTRAY | | |
| | ABLAPL/5889/2026 | MP | | 993/2026 |
| 28 | D-ABLAPL/10033/2026 | RAMBHA MAHARI | | |
| | ABLAPL/4118/2026 | MP | | 994/2026 |
| 29 | D-ABLAPL/17620/2026 | BABY RANI BEHERA | JUGALA KISHORE PANDA | |
| | ABLAPL/6938/2026 | MP | | 995/2026 |
| 30 | D-ABLAPL/4427/2026 | ARATI GHADEI @ ARATYALOK GHADEI | | |
| | ABLAPL/1987/2026 | MP | | 996/2026 |
| 31 | D-ABLAPL/14130/2026 | BHOLASANKAR BARADA | | |
| | ABLAPL/5534/2026 | MP | | 997/2026 |
| 32 | D-ABLAPL/17981/2026 | MANOJ KUMAR SUNANI @ MANOJ SUNANI | TUSAR KUMAR MISHRA | |
| | ABLAPL/ / | MP | | 998/2026 |
| 33 | D-ABLAPL/17986/2026 | CHANDAN KUMAR | TUSAR KUMAR MISHRA | |
| | ABLAPL/ / | MP | | 999/2026 |
| 34 | D-ABLAPL/15180/2026 | NRUSINGHA CHANDRA PANDA @ NRUSHINGHA CHANDRA PANDA | | |
| | ABLAPL/5851/2026 | MP | | 1000/2026 |
| 35 | D-ABLAPL/9696/2026 | PRABHAT KUMAR SAHU @ PRAVAT SAHU | | |
| | ABLAPL/4177/2026 | MP | | 1001/2026 |
| 36 | D-CMP/13215/2026 | ASHWAIN KAR | | |
| | CMP/776/2026 | MP | | 1105/2026 |
| 37 | D-CMP/26724/2026 | MANGULU CHARAN SAHOO | BHAWANI SANKAR PANIGRAHI | |
| | CMP/ / | MP | | 1106/2026 |
| 38 | D-MACA/26669/2026 | NEW INDIA ASSURANCE CO.LTD., KORAPUT | SUBRAT SATPATHY | |
| | MACA/ / | MP | | 1355/2026 |
| 39 | D-CRLMC/17773/2026 | BAIRAGI CHARAN DASH | NIRANJAN SINGH (1) | |
| | CRLMC/ / | MP | | 1498/2026 |
| 40 | D-CRLMC/17958/2026 | DILLIP KUMAR PATEL | MANOJ KUMAR MOHANTY | |
| | CRLMC/ / | MP | | 1499/2026 |
| 41 | D-CRLMC/17957/2026 | DHIRENDRA KUMAR DIGAL | NIRVAYA KUMAR SAMANTRAY | |
| | CRLMC/ / | MP | | 1500/2026 |
| 42 | D-CRLMC/25134/2024 | SANJIBANI KARKARA | SANTOSH KUMAR DASH | |
| | CRLMC/3259/2024 | MP | | 1501/2026 |
| 43 | D-CRLMC/17987/2026 | PURNA CHANDRA PANIGRAHI | MANAS KUMAR CHAND | |
| | CRLMC/ / | MP | | 1502/2026 |
| 44 | D-CRLMC/17997/2026 | JAYAKRUSNA NAYAK @ JAYA KRUSHNA NAYAK @ JAYAKRUSNA NAYAK | AMITAK @ PARIJA KRISHNA NAYAK @ JAYAKISHAN NAYAK | |
| | CRLMC/ / | MP | | 1503/2026 |
| 45 | D-CRLMC/17137/2026 | BINAYAK ROUT | BIDYADHAR MANSING | |
| | CRLMC/ / | MP | | 1504/2026 |
| 46 | D-CRLMC/18006/2026 | KIRANBALA JENA | ASHOK KUMAR SAHOO | |
| | CRLMC/1948/2026 | MP | | 1505/2026 |
| 47 | D-CRLMC/18021/2026 | KIRANBALA JENA | ASHOK KUMAR SAHOO | |
| | CRLMC/1949/2026 | MP | | 1506/2026 |
| 48 | D-CRLMC/18022/2026 | KIRANBALA JENA | ASHOK KUMAR SAHOO | |
| | CRLMC/1950/2026 | MP | | 1507/2026 |
| 49 | D-CRLA/38241/2025 | LOKANATH MALLICK | GOREKHANATH DAS | |
| | CRLA/1443/2025 | MP | | 1526/2026 |
| 50 | D-CRLA/236/2022 | NABINA@BHAGABATA SETHI | SURYAKANTA DASH | |
| | CRLA/236/2022 | MP | | 1527/2026 |
| 51 | D-CRLA/338/2022 | SAMBIT HARICHANDAN@AKASH RANJAN SINGH | SURYAKANTA PATTANAIAK, B C PARIJA | |
| | CRLA/338/2022 | MP | | 1528/2026 |
| 52 | D-CRLA/13649/2026 | ANUP KUMAR DAS | PRAFULLA KUMAR MOHAPATRA | |
| | CRLA/459/2026 | MP | | 1529/2026 |
| 53 | D-CRLA/17998/2026 | RANJAN KUMAR MALLIK | BIKRAM CHANDRA GHADEI | |
| | CRLA/ / | MP | | 1530/2026 |
| 54 | D-CRLA/17998/2026 | RANJAN KUMAR MALLIK | BIKRAM CHANDRA GHADEI | |
| | CRLA/ / | MP | | 1531/2026 |
| 55 | D-CRLA/9567/2026 | JAGABANDHU GOUDA | SIDHARTHA SANKAR RAY (2) | |
| | CRLA/343/2026 | MP | | 1532/2026 |
| 56 | D-WA/21380/2026 | REGIONAL DIRECTOR / REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION | | |
| | WA/810/2026 | MP | | 2048/2026 |
| 57 | D-WA/18529/2026 | REGIONAL DIRECTOR / REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION | | |
| | WA/678/2026 | MP | | 2049/2026 |

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| 58 | D-WA/1082/2022 WA/1082/2022 | DR. PRAVAKAR DUARI MP | AMIYA KUMAR MISHRA | 2050/2026 |
| 59 | D-WA/1400/2022 WA/1400/2022 | STATE OF ODISHA MP | MANOJ KUMAR KHUNTIA, A.G.A. | 2051/2026 |
| 60 | D-WA/26820/2026 WA/ / | STATE OF ODISHA MP | SASWAT DAS, A.G.A | 2052/2026 |
| 61 | D-WA/26820/2026 WA/ / | STATE OF ODISHA MP | SASWAT DAS, A.G.A | 2053/2026 |
| 62 | D-WP(C)/26103/2026 WP(C)/18004/2026 | LINGARAJ SAHOO MP | JYOTIRMAYA SAHOO | 11170/2026 |
| 63 | D-WP(C)/26659/2026 WP(C)/ / | THE MANAGEMENT OF M/S HINDALCO INDUSTRIES LIMITED, MAHAKUD COMPLEX, SAMBALPUR MP | CHHISINGH SARAL | 11171/2026 |
| 64 | D-WP(C)/26661/2026 WP(C)/ / | GHANASHYAM KISHAN MP | SAROJA KANTA SAMAL | 11172/2026 |
| 65 | D-WP(C)/26797/2025 WP(C)/18844/2025 | GANDRU BARLA MP | BHARAT KUMAR MISHRA | 11173/2026 |
| 66 | D-WP(C)/26665/2026 WP(C)/ / | DR.NAMRATA PANIGRAHI MP | AVIJIT MISHRA | 11174/2026 |
| 67 | D-WP(C)/10486/2026 WP(C)/8506/2026 | DIPTI BISWAL MP | KARUNAKAR JENA | 11175/2026 |
| 68 | D-WP(C)/26666/2026 WP(C)/18385/2026 | GOURINATH MOHAPATRA MP | AJAYA KUMAR NANDA | 11176/2026 |
| 69 | D-WP(C)/10486/2026 WP(C)/8506/2026 | DIPTI BISWAL MP | KARUNAKAR JENA | 11177/2026 |
| 70 | D-WP(C)/26652/2026 WP(C)/ / | SUKANTA KUMAR SWAIN MP | DHANESWAR BEHERA | 11178/2026 |
| 71 | D-WP(C)/26668/2026 WP(C)/ / | M/S. ASHREEBAD FABRICATORS, CUTTACK MP | PRANAYA KISHORE HARICHANDAN | 11179/2026 |
| 72 | D-WP(C)/26306/2026 WP(C)/18150/2026 | ODISHA ABHIBHABHAK MAHASANGHA, Bhubaneswar MP | BHUBANESWAR | 11180/2026 |
| 73 | D-WP(C)/26670/2026 WP(C)/ / | DR.KHUSHUBU AGARWAL MP | AVIJIT MISHRA | 11181/2026 |
| 74 | D-WP(C)/15027/2026 WP(C)/10859/2026 | RAJIV @ RAJEEB LOCHAN ACHARYA MP | | 11182/2026 |
| 75 | D-WP(C)/26672/2026 WP(C)/18386/2026 | ASMATUN BIBI MP | ANSHUMAN DAS | 11183/2026 |
| 76 | D-WP(C)/26653/2026 WP(C)/ / | BISHNU MOHAN PARIDA MP | DHANESWAR BEHERA | 11184/2026 |
| 77 | D-WP(C)/26678/2026 WP(C)/18363/2026 | BIJAN KUMAR JENA MP | GYANA RANJAN SETHI | 11185/2026 |
| 78 | D-WP(C)/26682/2026 WP(C)/18364/2026 | NIBEDITA NAYAK MP | GYANA RANJAN SETHI | 11186/2026 |
| 79 | D-WP(C)/26654/2026 WP(C)/ / | RABINDRA KUMAR TRIPATHY MP | DHANESWAR BEHERA | 11187/2026 |
| 80 | D-WP(C)/26686/2026 WP(C)/ / | RABINDRA PANDA MP | SIBA PRASAD PATI | 11188/2026 |
| 81 | D-WP(C)/26689/2026 WP(C)/ / | MANOJ DAS MP | MANOJA KUMAR KHUNTIA | 11189/2026 |
| 82 | D-WP(C)/26655/2026 WP(C)/ / | MOHAMMED NIHAL AKHATAR MP | DHANESWAR BEHERA | 11190/2026 |
| 83 | D-WP(C)/16964/2026 WP(C)/13467/2026 | PUSPALATA DEVI MP | DEEPALI MOHAPATRA | 11191/2026 |
| 84 | D-WP(C)/26693/2026 WP(C)/ / | HADI BANDHU MAHAKUD MP | AMIYA KUMAR BEURA | 11192/2026 |
| 85 | D-WP(C)/5861/2026 WP(C)/4927/2026 | M/S PARADEEP PHOSPHATES LIMITED, JAGSIPINGH MP | CHHISINGH SARAL | 11193/2026 |
| 86 | D-WP(C)/25601/2026 WP(C)/ / | M/S. PARADEEP PHOSPHATES LIMITED, Bhubaneswar MP | BHUBANESWAR | 11194/2026 |
| 87 | D-WP(C)/41136/2025 WP(C)/32196/2025 | SURENDRA KUMAR CHOUBEY MP | | 11195/2026 |
| 88 | D-WP(C)/26705/2026 WP(C)/ / | SACHIDANANDA MAHAKUD MP | LAXMIKANTA MOHANTY | 11196/2026 |
| 89 | D-WP(C)/26706/2026 | REENA ORAM | STHITI PRAGYAN SUNANDINI | |

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| | WP(C)/ / | MP | | 11197/2026 |
| 90 | D-WP(C)/26447/2026 WP(C)/18260/2026 | GOPALJI PRASAD PANIGRAHI MP | | 11198/2026 |
| 91 | D-WP(C)/26709/2026 WP(C)/ / | RADHASHYAM SAHOO MP | BADRI NARAYAN RAY | 11199/2026 |
| 92 | D-WP(C)/26712/2026 WP(C)/ / | ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD., BHUBANESWAR MP | | 11200/2026 |
| 93 | D-WP(C)/26714/2026 WP(C)/ / | KONARK UDYOG PVT.LTD, JAJPUR MP | AMIYA KUMAR TARAI | 11201/2026 |
| 94 | D-WP(C)/26716/2026 WP(C)/ / | ANTARJAMI BEHERA MP | PRASANTA KUMAR MOHANTY (2) | 11202/2026 |
| 95 | D-WP(C)/26721/2026 WP(C)/ / | ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD., (MARKFED), BHUBANESWAR MP | | 11203/2026 |
| 96 | D-WP(C)/41136/2025 WP(C)/32196/2025 | SURENDRA KUMAR CHOUBEY MP | | 11204/2026 |
| 97 | D-WP(C)/26722/2026 WP(C)/ / | N. NARASINGHA REDDY MP | CHITTA RANJAN LENKA | 11205/2026 |
| 98 | D-WP(C)/26725/2026 WP(C)/ / | SIBANANDA BISWAL MP | UMAKANT SAHOO | 11206/2026 |
| 99 | D-WP(C)/24201/2026 WP(C)/16822/2026 | NIRANJAN SAHOO MP | LINGARAJ MOHANTY | 11207/2026 |
| 100 | D-WP(C)/26727/2026 WP(C)/ / | NIBEDITA TRIPATHY MP | SANGRAM JENA | 11208/2026 |
| 101 | D-WP(C)/18309/2026 WP(C)/12470/2026 | DINAKRUSHNA MAJHI MP | SHRI LALATENDU SAMANTARAY(SR. ADV.). M/S JITENDRA SAMAN | 11209/2026 |
| 102 | D-WP(C)/26729/2026 WP(C)/ / | SARMISTA MANDAL MP | CHITTA RANJAN LENKA | 11210/2026 |
| 103 | D-WP(C)/26732/2026 WP(C)/ / | SINDHU PATEL MP | SANGRAM JENA | 11211/2026 |
| 104 | D-WP(C)/18842/2026 WP(C)/13352/2026 | DASARATHI PUJAPANDA MP | NIRMAL CHANDRA MOHANTY | 11212/2026 |
| 105 | D-WP(C)/26662/2026 WP(C)/ / | BISWARANJAN PANDA MP | MANAS PATI | 11213/2026 |
| 106 | D-WP(C)/26736/2026 WP(C)/ / | SURENDRA NATH PATTNAIK MP | RAJENDRA KUMAR SAHU | 11214/2026 |
| 107 | D-WP(C)/26738/2026 WP(C)/ / | MANOJ KUMAR NAIK MP | SANGRAM JENA | 11215/2026 |
| 108 | D-WP(C)/18842/2026 WP(C)/13352/2026 | DASARATHI PUJAPANDA MP | | 11216/2026 |
| 109 | D-WP(C)/26750/2026 WP(C)/ / | RAJESH KUMAR BISHI MP | SANGRAM JENA | 11217/2026 |
| 110 | D-WP(C)/10732/2026 WP(C)/8583/2026 | NANDINI NAIK MP | ARIJEET MISHRA | 11218/2026 |
| 111 | D-WP(C)/26751/2026 WP(C)/ / | KAILASH CHANDRA NAYAK MP | JAJATI KESHARI KHUNTIA | 11219/2026 |
| 112 | D-WP(C)/26663/2026 WP(C)/ / | ARYARANJAN SAHOO MP | MANAS PATI | 11220/2026 |
| 113 | D-WP(C)/26757/2026 WP(C)/ / | RABINDRA NATH SWAIN MP | GAYNENDRA KUMAR PARIDA | 11221/2026 |
| 114 | D-WP(C)/26767/2026 WP(C)/ / | BENUDHAR CHOUDHURY MP | SANGRAM JENA | 11222/2026 |
| 115 | D-WP(C)/26771/2026 WP(C)/ / | GAYATRI BEHERA MP | DURGESH NARAYAN RATH | 11223/2026 |
| 116 | D-WP(C)/26779/2026 WP(C)/ / | SANTOSH MALLIK MP | RAMESH CHANDRA OJHA | 11224/2026 |
| 117 | D-WP(C)/26778/2026 WP(C)/ / | RADHARANI PUJAPANDA MP | NIRMAL CHANDRA MOHANTY | 11225/2026 |
| 118 | D-WP(C)/26780/2026 WP(C)/ / | AJITA KUMAR SAHOO MP | SASWATI SOUMYA SAHU | 11226/2026 |
| 119 | D-WP(C)/26778/2026 WP(C)/ / | RADHARANI PUJAPANDA MP | NIRMAL CHANDRA MOHANTY | 11227/2026 |
| 120 | D-WP(C)/26785/2026 WP(C)/ / | SURESH KUMAR SAHOO MP | SAIBRATA RATH | 11228/2026 |

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| 121 | D-WP(C)/26784/2026 WP(C)/ / | SUSHIL SINGH CAINTH MP | RAMESH CHANDRA OJHA | 11229/2026 |
| 122 | D-WP(C)/26788/2026 WP(C)/ / | M/S. SMC INTEGRATED FACILITY MANAGE MP | SAMARENDRA KUNJARI MOHANTY | 11230/2026 |
| 123 | D-WP(C)/26790/2026 WP(C)/18377/2026 | KABITA BEHERA MP | ASIT KUMAR JENA | 11231/2026 |
| 124 | D-WP(C)/26742/2026 WP(C)/ / | BIJAYA KUMAR PANIGRAHI MP | ATUL TRIPATHY | 11232/2026 |
| 125 | D-WP(C)/26795/2026 WP(C)/ / | HADIBANDHU MAHAKUD MP | SURYAKANTA DASH | 11233/2026 |
| 126 | D-WP(C)/26798/2026 WP(C)/ / | BHAGIRATHI CHARTY MP | LINGARAJ MOHANTY | 11234/2026 |
| 127 | D-WP(C)/26801/2026 WP(C)/ / | HADIBANDHU MAHAKUD MP | SURYAKANTA DASH | 11235/2026 |
| 128 | D-WP(C)/26765/2026 WP(C)/18395/2026 | SMARANIKA NAYAK MP | PRABHAKAR SABAT | 11236/2026 |
| 129 | D-WP(C)/45313/2025 WP(C)/31637/2025 | ASHA ROUT MP | SAMARENDRA BEURA | 11237/2026 |
| 130 | D-WP(C)/26782/2026 WP(C)/18367/2026 | MANOJ PATEL MP | RAJJEET ROY | 11238/2026 |
| 131 | D-WP(C)/26772/2026 WP(C)/ / | RAMNATH MOHAPATRA MP | PRABHAKAR SABAT | 11239/2026 |
| 132 | D-WP(C)/26775/2026 WP(C)/ / | PRASANNA KUMAR DAS MP | PRABHAKAR SABAT | 11240/2026 |
| 133 | D-WP(C)/26813/2026 WP(C)/ / | PB CONSTRUCTION, BHUBANESWAR MP | SONALI PANDA | 11241/2026 |
| 134 | D-WP(C)/26794/2026 WP(C)/ / | DAMBARUDHAR MARANDI MP | ANJAN KUMAR BISWAL | 11242/2026 |
| 135 | D-WP(C)/26808/2026 WP(C)/ / | NISHAKAR SAHOO MP | SOUBHAGYA SWAIN | 11243/2026 |
| 136 | D-WP(C)/26817/2026 WP(C)/ / | SANJEEV SAHOO MP | SOMA PATNAIK | 11244/2026 |